

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF MAY, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.05.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4336	190	83	4443	1483	34
ORIGINAL MISC. PET. (I) (COMM)	255	49	77	227	350	11
ORIGINAL MISC. PET. (T) (COMM)	60	11	10	61	63	3
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	25	2	3	24	10	2
ORIGINAL MISC. PET. (COMM)	2619	56	55	2620	1631	27
ORIGINAL MISC. PET. (ENF.) (COMM)	1052	31	18	1065	1427	21
ORIGINAL MISC. PET. (EFA) (COMM)	45	1	0	46		
ARBITRATION APPEAL (COMM)	62	16	7	71	49	2
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	91	82	76	97	23	1
COUNTER CLAIMS (COMM)	184	4	8	180	2693	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1084	32	9	1107	396	9
CIVIL ORIGINAL (COMM-IPD-CR)	195	1	1	195	563	13
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	143	10	14	139	724	11
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	131	12	5	138	451	8
CIVIL APPEAL (COMM-IPD-CR)	16	0	1	15	227	6
CIVIL ORIGINAL (COMM-IPD-PAT)	60	0	0	60		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF MAY, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	497	367	73.84%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.